

**BEFORE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

**M.A. No. 13 of 2022 (SZ)
IN
O.A.No.195 of 2021**

IN THE MATTER OF:

JAGAN KUMAR J

... .. APPLICANT

VERSUS

MINOR IRRIGATION DEPARTMENT AND OTHERS

... .. RESPONDENTS

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Dated at Chennai on this the 30th day of July, 2024



M.R.GOKUL KRISHNAN

COUNSEL FOR THE 5th RESPONDENT
(KSPCB)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

M.A. No. 13 of 2022 (SZ)

IN

O.A.No.195 of 2021

IN THE MATTER OF:

Jagan Kumar J

... .. Applicant

Versus

Minor Irrigation Department and Others

... .. Respondents

MEMO FILED ON BEHALF OF THE 5th RESPONDENT

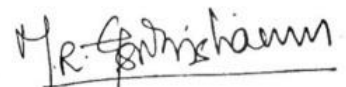
It is most respectfully showeth;

1. It is humbly submitted that this Hon'ble Tribunal had directed the 5th Respondent Karnataka State Pollution Control Board (KSPCB) dated 14.05.2024 to file a report after making a spot inspection of Yelemallappachetty Lake.
2. It is submitted that in compliance to the directions of this Hon'ble Tribunal, meeting was convened with concerned departments officials and the Lake was inspected by Karnataka State Pollution Control Board (KSPCB) on same day 15.06.2024 to verify the present status and to collect treated sewage sample. The inspection report and proceedings of the meetings is annexed to this memo.
3. It is humbly submitted that the BWSSB authorities are treating the sewage flowing from Medahalli village upstream in 15 MLD STP installed at Medahalli near the lake and the same is being pumped to Hosakote Taluk for filling up of tanks.
4. It is humbly submitted that the chain link fencing has been completed for 3 km of a 9.3 km stretch, but progress is hindered by local residents restricting the work. Additionally, the Sai Garden Layout authority has

filed a case (OS No. 683/2024) against the MI department, which has not been yet disposed. The MI department has submitted a report. The same is annexed to this memo. (Annexure 2).

5. It is humbly submitted that untreated sewage is entering the lake at 3-4 points, major from Hebbal Valley and minor from surrounding layouts. BWSSB officials informed that the Executive Engineer of Hebbal Valley must be notified for appropriate action. Additionally, the lake's surroundings comprise 110 villages lacking a completed UGD network.
6. It is humbly submitted that C&D waste, garbage (general solid waste) and plastic waste has been dumped all along the tank bund.
7. It is humbly submitted that around 85% of the entire lake has been covered with water hyacinth (water weeds).
8. It is humbly submitted that lake has been encroached at several points which is yet to be cleared. Also few building & hoardings were noticed within the lake area.
9. It is humbly submitted that residential layouts by name Sai Serenity and Sri Sai Garden Layout are found to be within the lake buffer zone. Also there is a burial ground/grave within the lake buffer.
10. It is humbly submitted that during inspection surrounding residents informed that there is lot of odour nuisance near the lake due to entry of sewage/ solid waste dumping and also facing mosquito nuisance and its prone diseases.
11. It is humbly submitted that few industrial units viz., waste paper/ plastic bailing units & scrap yards were also found within the lake buffer.

Dated at Chennai on this the 30th day of July, 2024.



Counsel for 5th Respondent

Regional Office : Bangalore - Mahadevapura
Karnataka State Pollution Control Board
 "Nisarga Bhavana", 3rd Floor, Thimmaiah Road,
 7th 'D' Main, Shivanagar, Bangalore - 560 079.
 Phone : 080-23224002
 Email : bngmdpura@kspcb.gov.in

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ
 ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
 "ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ, ಶಿವನಗರ,
 ಬೆಂಗಳೂರು - 560 079.
 ದೂ. : 080-23224002



towards a cleaner Karnataka

No. KSPCB/RO-MDP/NGT/2024-25/598

Date: 20 JUL 2024

To
 ✓ The Member Secretary
 KSPCB, Bengaluru-01

Kind Attention: Law Officer (Legal Section)

Sir,

Sub: Submission of Action taken report, proceedings of meeting & spot inspection report conducted on 15.06.2024 w.r.t Hon'ble NGT MA No.13 of 2022 (SZ) in OA No.195 of 2021 (SZ) in respect of Yele Mallappa Chetty Lake/Tank – reg

Ref: 1. Hon'ble NGT MA no.13 of 2022 (SZ) in OA no.195 of 2021 (SZ) order dated 14.05.2024
 2. Joint inspection of Yele Mallappa Shetty Lake & its surroundings carried out on 15.06.2024

With reference to the above subject, it is brought to your kind notice that, the above said Hon'ble NGT MA No.13 of 2022 (SZ) in OA No.195 of 2021 (SZ) in respect of Yele Mallappa Chetty Lake/Tank came up for hearing on 14.05.2024 before the Hon'ble NGT (SZ) and the Hon'ble Tribunal has directed KSPCB to file a report after making a spot inspection.

Hence, this office is herewith submitting the inspection report along with the copy of proceedings of the meeting to be submitted before Hon'ble NGT on or before 01.08.2024.

This is for your kind information.



Yours faithfully

[Signature]
 Environmental Officer
 BNG-MDP, KSPCB

**Inspection Report of Dr.K.M.Raju, Environmental Officer, Regional Office-
Mahadevapura, KSPCB, Bengaluru**

Name and address of the Lake	Yelemallappachetty Lake Sy. No. 63 of Medahalli village, Sy No. 2 of Kurudusonnenahalli village, Sy No. 29 of Veerenahalli village, Sy No.96 of Hirandahalli, Sy No.57 of Avalahalli village & Sy No.95 of Hirandahalli villlage, K.R.Puram & Bidarahalli Hobli, Bangalore East Taluk, Old Madras Road, Bengaluru.
Date of Inspection	15.06.2024
Officer Accompanied from the Board	Smt.Rathi.A.R Deputy Environmental Officer Mahadevapura Regional Office KSPCB
Other Department Officers Present	<ol style="list-style-type: none"> 1. Sri. K.Lakshmikanth - Addl. Chief Engineer, BWSSB 2. Sri. Rahul Priyadarshi - Addl. Chief Engineer, (WWM-P), BWSSB 3. Sri. S.T Suresh, EE (WWM-N) CV, BWSSB 4. Sri. Vinay.A.C, Assistant Engineer, Minor Irrigation 5. Sri. P.R.Praveen, AEE, (WWM-N) CV-2, BWSSB 6. Smt. Usha Rani.A.R, AEE, (WWM-STP), BWSSB 7. Sri. Devaraju, AE, BWSSB 8. Smt. Gangalakshamma.K.L, EE, STP, CV, BWSSB 9. Smt. Sushma, Plant Manager, BWSSB
Complainant present	<ol style="list-style-type: none"> 1. Sri. Jagan Kumar.J 2. Sri. Subhajit Ghosh

Preamble:

The Yelemallappachetty Lake is located at Sy No. 63 of Medahalli village, Sy No. 2 of Kurudusonnenahalli village, Sy No. 29 of Veerenahalli village, Sy No.96 of Hirandahalli, Sy No.57 of Avalahalli village & Sy No.95 of Hirandahalli villlage, K.R.Puram & Bidarahalli Hobli, Bangalore East Taluk, Old Madras Road, Bengaluru and it bifurcates the National Highway (NH-75) i.e. Bangalore- Hosakote Highway.

This lake surrounded by Avalahalli village, Hirandahalli village, Kithaganur village and the catchment area/ upstream residential area for the Yelemallappachetty lake is Hebbal Valley i.e., Hebbal lake → Jakkur Lake → Rachenahalli Lake → Nagavara Lake → Kalkere Lake → Margondanahalli (Rampura) Lake, Vengaiahnakere Lake → Yelemallappachetty Lake. This lake comes in both BBMP and Non-BBMP area and the custodian of the lake is Minor Irrigation Department.

Original application no.195/2021 filed by Sri.J.Jagan Kumar at Hon'ble NGT pertaining to Yelemallappachetty Lake was disposed off on 04.05.2022 with directions to various respondents to implement the action plan submitted by them. The Chief Secretary, GoK, Principal Secretary, Environment, Secretary for Revenue, (Local Administration) Urban development had been directed to monitor the implementation of the action plan submitted by the respondents.

In the meanwhile, the Petitioner Sri.J.Jagan Kumar had filed a Miscellaneous Application vide no.13/2022 at Hon'ble NGT citing reasons for non compliances to the directions of NGT given vide order dated 04.05.2022. Further, as per the instructions of Chief Secretary to Government of Karnataka,

a meeting with various respondents and departments was held at Board office on 02.01.2024. The Proceedings of the progress review meeting vide no.5238 dated 04.01.2024 is enclosed as **Annexure-1** for kind reference. The Presiding Officer directed the respective respondents/stakeholders to complete the respective works at the earliest along with implementing the recommendations of KSPCB in management of solid & liquid wastes.

Subsequently, Hon'ble NGT has passed an order dated 14.05.2024 w.r.t Hon'ble NGT MA No.13 of 2022 (SZ) in OA No.195 of 2021 (SZ) pertaining to Yelemallappa Chetty Lake. In the said order, Hon'ble NGT has directed KSPCB to file a report after making a spot inspection. Hence, in order to check the present status of the said lake, it was opined that, it is feasible to conduct a meeting with concerned departments and to carryout spot inspection on the same day. Also, the Applicant/complainant – Sri.Jagan Kumar.J had requested this office through e-mail for accompanying for the spot inspection.

Therefore, a meeting was convened on **15.06.2024 at 11.30 AM** at office of Bangalore Water Supply & Sewerage Board (BWSSB) - Sewage Treatment Plant of capacity 15 MLD at Sy. No. 63, 64 and 65 of Medahalli Village, Near Yelemallappachetty Lake, Bidarahalli Hobli, Bangalore East Taluk, Bengaluru. The said meeting was attended and spot inspection was conducted in and around the said lake by the officials & complainant as detailed above.



During the said meeting following issues were discussed and following observations were made during spot inspection:

1. The extent of the lake is about 508Acres 16 Gunta as per Revenue records.
2. The BWSSB authorities are treating the sewage flowing from Medahalli village upstream in 15 MLD STP installed at Medahalli near the Yelemallappachetty Lake and the same is being pumped to Hosakote Taluk for filling up of tanks.
3. This office has received e-mail from BBMP-Lakes on 12.06.2024 informing that, the lake is under the custody of Minor Irrigation (MI) Department.
4. AE of MI present during the meeting confirmed the same and informed that, chain link fencing has been done for around 3 km stretch out of total 9.3 km i.e., wherever there is no encroachment or encroachment has been cleared. He also informed that, they are facing practical problems from the surrounding residents who are restricting to carryout fencing work. Also, Sai Garden Layout authority has filed a case vide OS No.683/2024 against MI Department which has not yet been disposed. Hence, the fencing work is getting hindered. The MI department has submitted a detailed report on the same to this office on 29.06.2024. Copy of the same is herewith enclosed as **Annexure-2** for kind reference. Photographs of fencing work completed and yet to be completed are as below

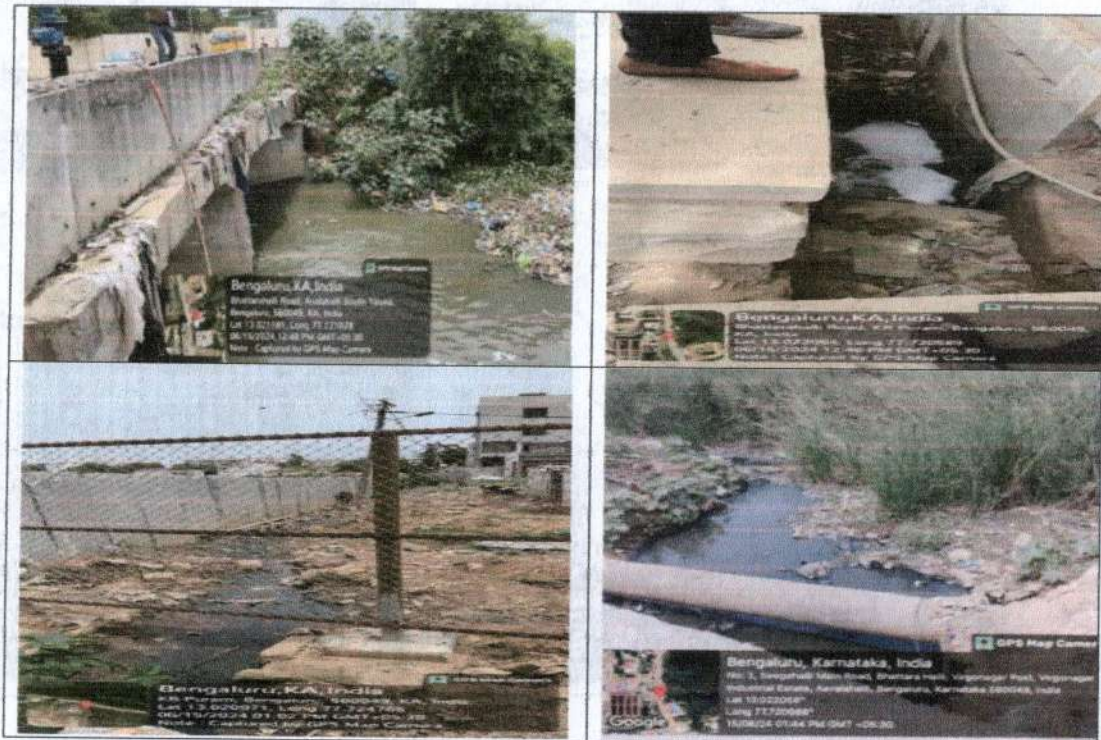


Completed work



Work yet to be completed

- Untreated sewage was found to be entering the lake at 3-4 points. Major quantity was from Hebbal valley and minor from surrounding layouts. The BWSSB Officials present during inspection informed that, the Executive Engineer of Hebbal valley has to be made aware of this and action needs to be taken. Also, they informed that, the surroundings of this lake are covered under 110 villages wherein UGD network is not yet completed. Photographs of entry points are as below.



6. C&D waste, garbage (general solid waste) and plastic waste has been dumped all along the tank bund. Photographs of the same are as below.





7. Around 85% of the entire lake has been covered with water hyacinth (water weeds). Photographs of the same are as below.



8. Lake area has been encroached at several points which is yet to be cleared as informed by MI. Also, few buildings & hoardings were noticed within the lake area. Photographs of the same are as below.



9. Residential layouts by name Sai Serenity Layout and Sri Sai Garden layout are found to be

within the lake buffer zone. Also, there is a burial ground/grave yard within the lake buffer. Photographs of the same are as below.



Houses built in the said layout



Burial ground


10. The surrounding residents present during inspection informed that, there is lot of odour nuisance near the lake due to entry of sewage/solid waste dumping and also facing mosquito nuisance and its prone diseases.
11. Few industrial units viz., waste paper/plastic bailing units & scrap yards were also found within the lake buffer. Photographs of the same are as below.

[Handwritten signature]



Recommendation:

In view of all the above, this inspection report shall be forwarded to B.O and the same shall be submitted before Hon'ble NGT on or before 01.08.2024 along with Annexures and request shall be made before Hon'ble NGT to issue suitable directions to Minor Irrigation Department, BBMP (SWM), BWSSB, Taluk Panchayath, Bengaluru East Taluk and Kithaganur, Bidarahalli and Avalahalli Gram Panchayaths to comply with the Hon'ble NGT directions with respect to clearing the encroached area and solid waste dumped.


Environmental Officer
RO-Mahadevapura
R

Regional Office : Bangalore - Mahadevapura
Karnataka State Pollution Control Board
"Nisarga Bhavana", 3rd Floor, Thimmaiah Road,
7th 'D' Main, Shivanagar, Bangalore - 560 079.
Phone : 080-23224002
Email : bngmdpura@kspcb.gov.in

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ
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ಬೆಂಗಳೂರು - 560 079.
ದೂ. : 080-23224002



towards a cleaner Karnataka

No: KSPCB/RO-MDP/2024-25/375

Date: 24 JUN 2024

DESPATCHE

Proceedings of the Meeting w.r.t Action taken report pertaining to Yelemallappa Chetty Lake in connection to Hon'ble NGT MA No.13 of 2022 (SZ) in OA No.195 of 2021 (SZ) on **15.06.2024 at 11.30 AM** at office of Bangalore Water Supply & Sewerage Board (BWSSB) - Sewage Treatment Plant of capacity 15 MLD at Sy. No. 63, 64 and 65 of Medahalli Village, Near Yelemallappachetty Lake, Bidarahalli Hobli, Bangalore East Taluk, Bengaluru - 560 049.

Presiding Officer	Dr.K.M.Raju Environmental Officer, Mahadevapura Regional Office KSPCB
KSPCB Officer Present	Smt.Rathi.A.R Deputy Environmental Officer, Mahadevapura Regional Office KSPCB
Officials of other Departments present	1. Sri. K.Lakshmikanth - Addl. Chief Engineer, BWSSB 2. Sri. Rahul Priyadarshi - Addl. Chief Engineer, (WWM-P), BWSSB 3. Sri. S.T Suresh, EE (WWM-N) CV, BWSSB 4. Sri. Vinay.A.C, Assistant Engineer, Minor Irrigation 5. Sri. P.R.Praveen, AEE, (WWM-N) CV-2, BWSSB 6. Smt. Usha Rani.A.R, AEE, (WWM-STP), BWSSB 7. Sri. Devaraju, AE, BWSSB 8. Smt. Gangalakshamma.K.L, EE, STP, CV, BWSSB 9. Smt. Sushma, Plant Manager, BWSSB
Complainant present	10. Sri. Jagan Kumar.J 11. Sri. Subhajit Ghosh
Surrounding residents present during the meeting (on their own self interest)	12. Sri. Sanjay Thakur 13. Sri. Gopinath.D 14. Sri. Paramesh.V 15. Sri. John, The Renaissance Foundation 16. Sri. Pankesh 17. Smt. Swapna Dev 18. Sri. Abhishek Dev 19. Sri. Pradeep Ghosh 20. Sri. K.K.Prasad
Absentees	21. BBMP-Solid waste management division

- | | |
|--|--|
| | 22. Tahsildar, Bengaluru East Taluk
23. Assistant Director, Revenue Department
24. ZSEO, BNG-EAST, KSPCB
25. Executive Officer, Taluk Panchayath,
Bengaluru East Taluk
26. Panchayath Development Officer of
Kithagnoor & Avalahalli Gram Panchayath |
|--|--|

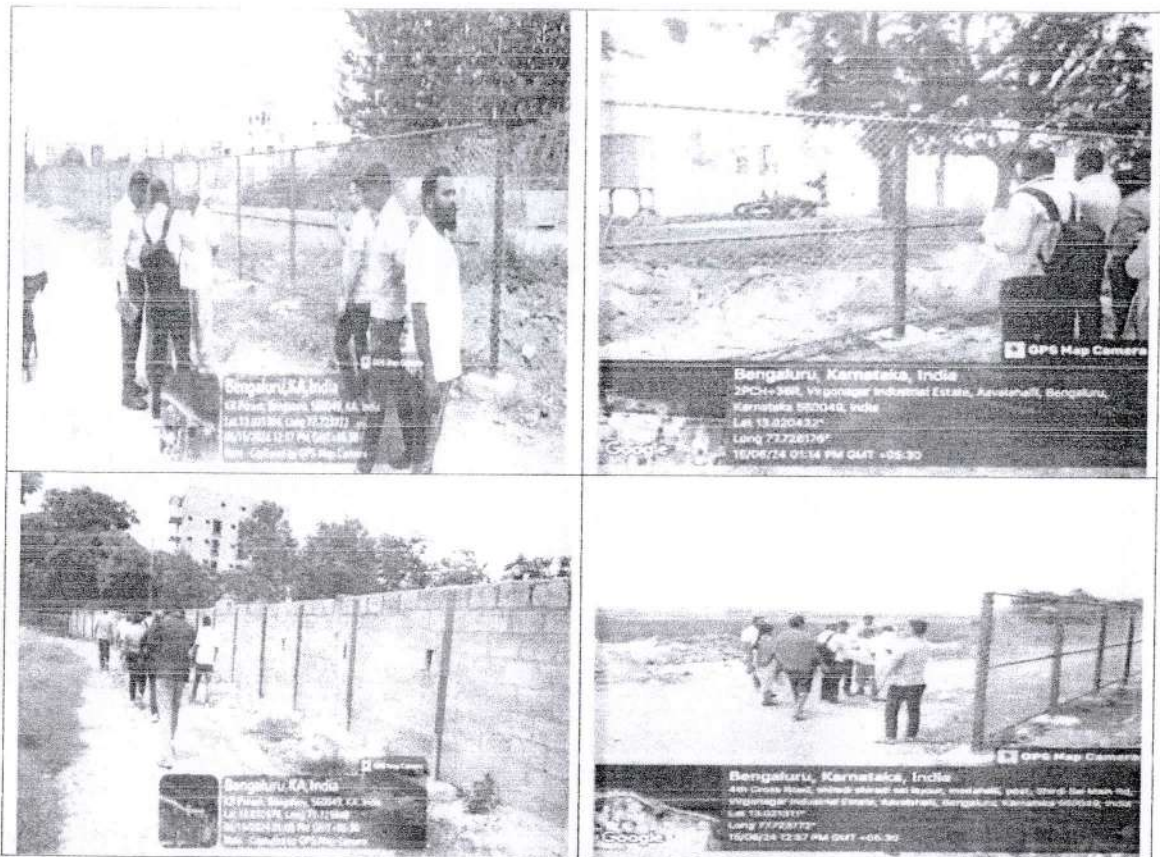
Hon'ble NGT has passed an order dated 14.05.2024 w.r.t Hon'ble NGT MA No.13 of 2022 (SZ) in OA No.195 of 2021 (SZ) pertaining to Yelemallappa Chetty Lake. In the said order, Hon'ble NGT has directed KSPCB to file a report after making a spot inspection. Hence, in order to check the present status of the said lake, it was opined that, it is feasible to conduct a meeting with concerned departments and to carryout spot inspection on the same day. Also, the Applicant/complainant – Sri.Jagan Kumar.J had requested this office through e-mail to accompanying for the spot inspection.

Therefore, a meeting was convened on **15.06.2024 at 11.30 AM** at office of Bangalore Water Supply & Sewerage Board (BWSSB) - Sewage Treatment Plant of capacity 15 MLD at Sy. No. 63, 64 and 65 of Medahalli Village, Near Yelemallappachetty Lake, Bidarahalli Hobli, Bengaluru East Taluk, Bengaluru. The said meeting was attended and spot inspection was conducted in and around the said lake by the officials/complainant/residents as detailed above.



During the said meeting following issues were discussed and following observations were made during spot inspection:

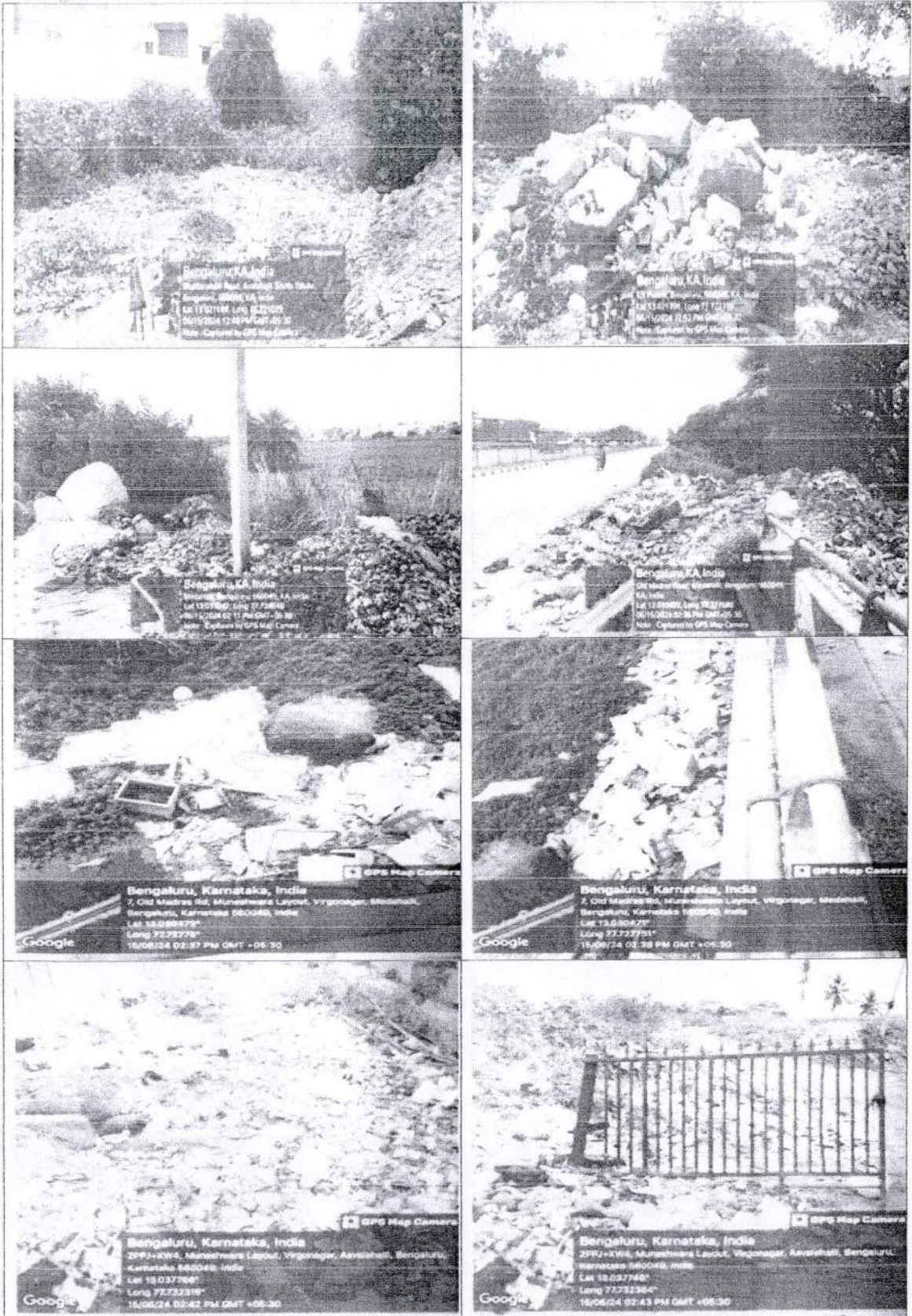
1. This office has received e-mail from BBMP-Lakes on 12.06.2024 informing that, the lake is under the custody of Minor Irrigation (MI) Department.
2. Minor Irrigation (MI) Department is the custodian of Yelemallappachetty Lake. AE of MI present during the meeting confirmed the same and informed that, fencing has been done for around 3 km stretch i.e., wherever there is no encroachment or encroachment has been cleared. He also informed that, they are facing practical problems from the surrounding residents who are restricting to carryout fencing work. Also, Sai Garden Layout authority has filed a case vide OS No.683/2024 against MI Department. Hence, the fencing work is getting hindered. Photographs of fencing work done and yet to be completed are as below.

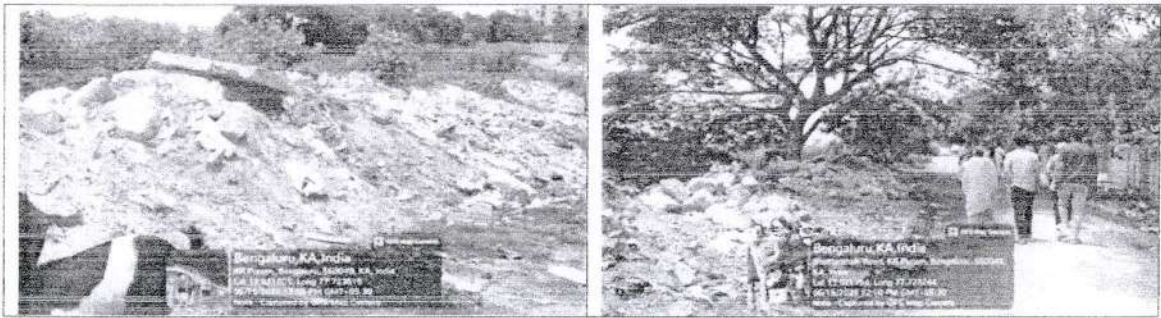


3. Untreated sewage was found to be entering the lake at several points. Major quantity was from Hebbal valley and minor from surrounding layouts. The BWSSB Officials present during inspection informed that, the Executive Engineer of Hebbal valley has to be made aware of this and action needs to be taken. Also, they informed that, the surroundings of this lake are covered under 110 villages wherein UGD network is not yet completed. Photographs of entry points are as below.

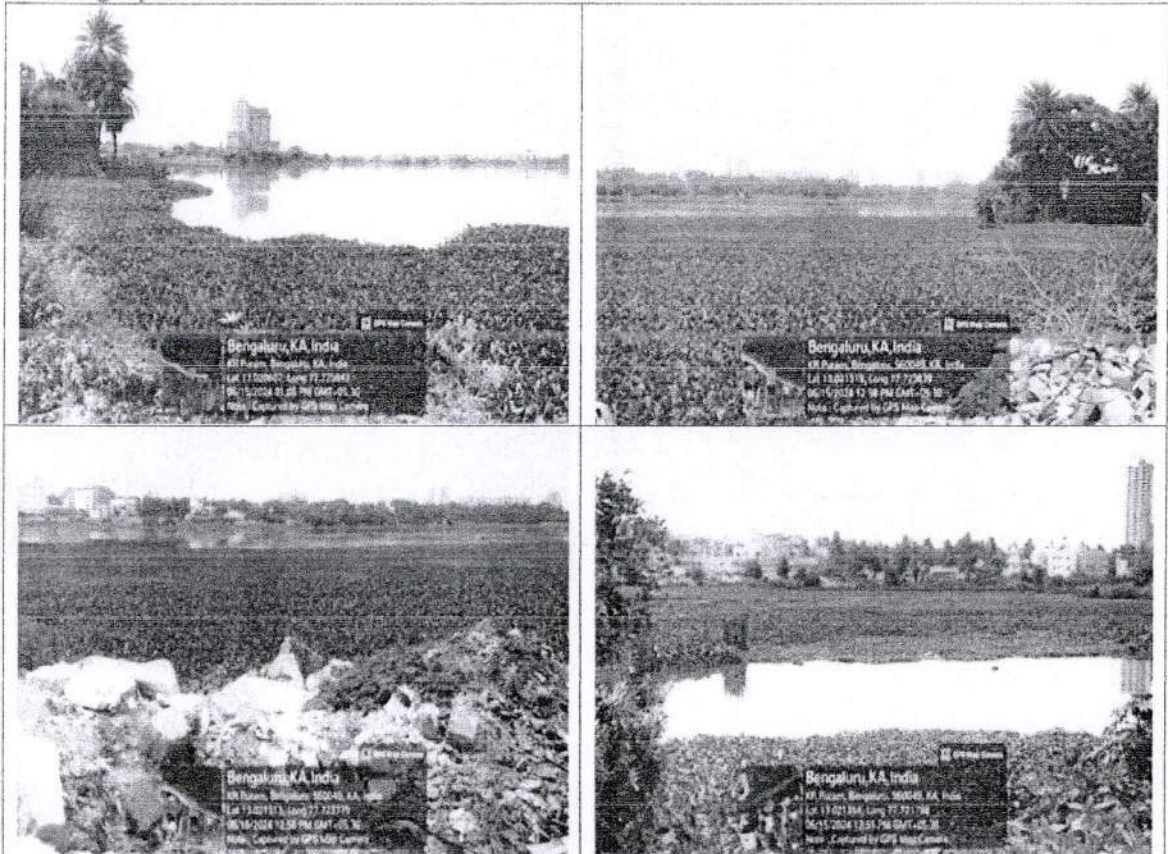


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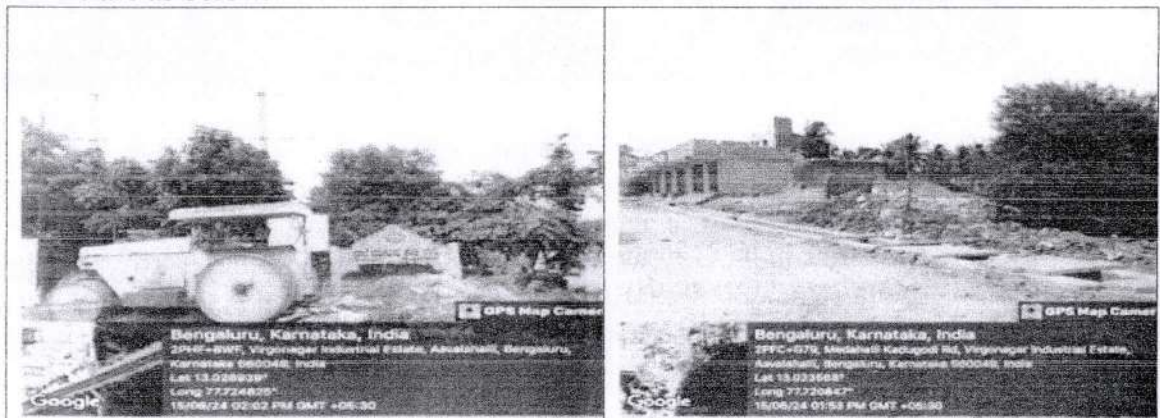




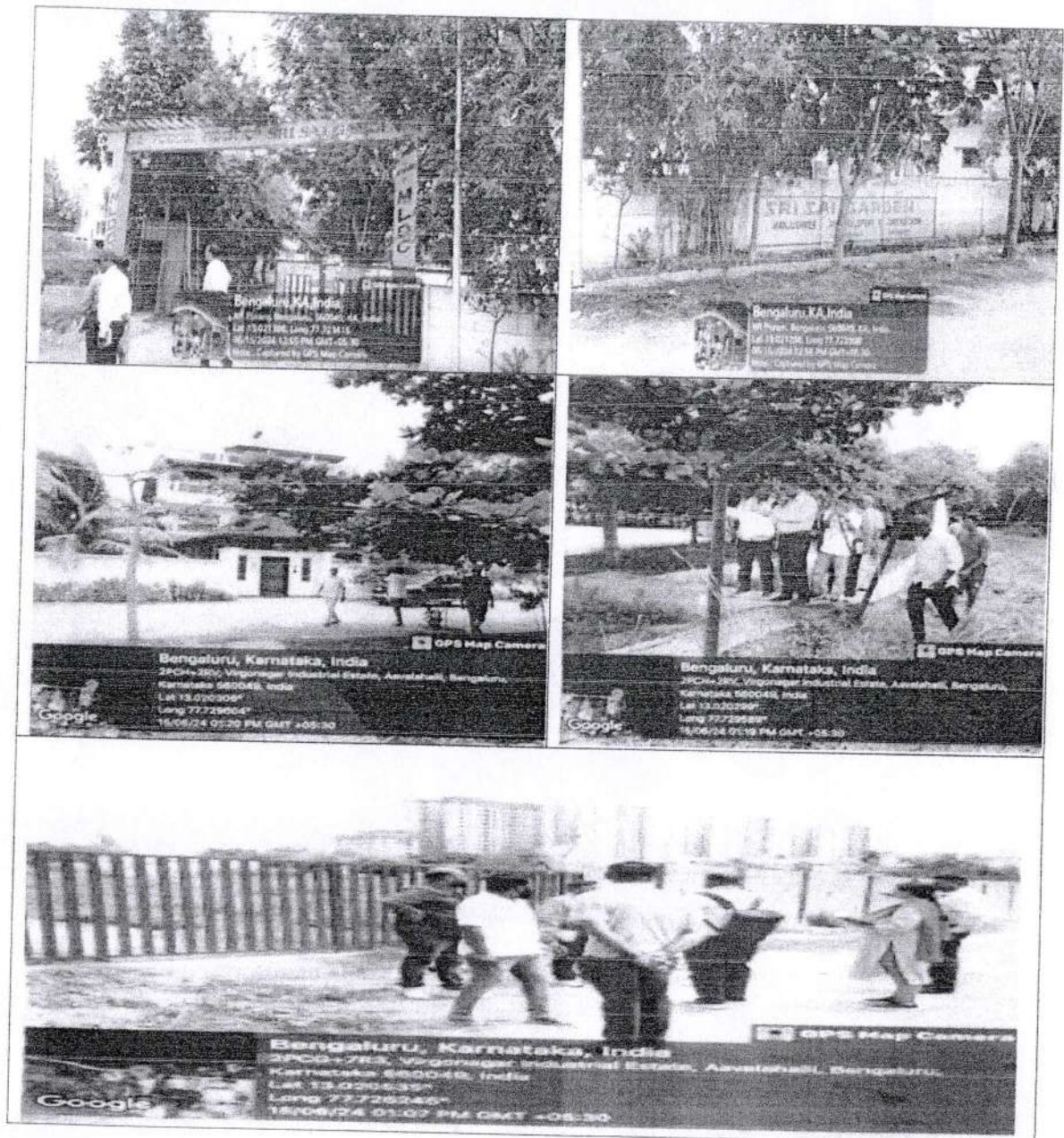
5. Around 85% of the entire lake has been covered with water hyacinth (water weeds). Photographs of the same are as below.



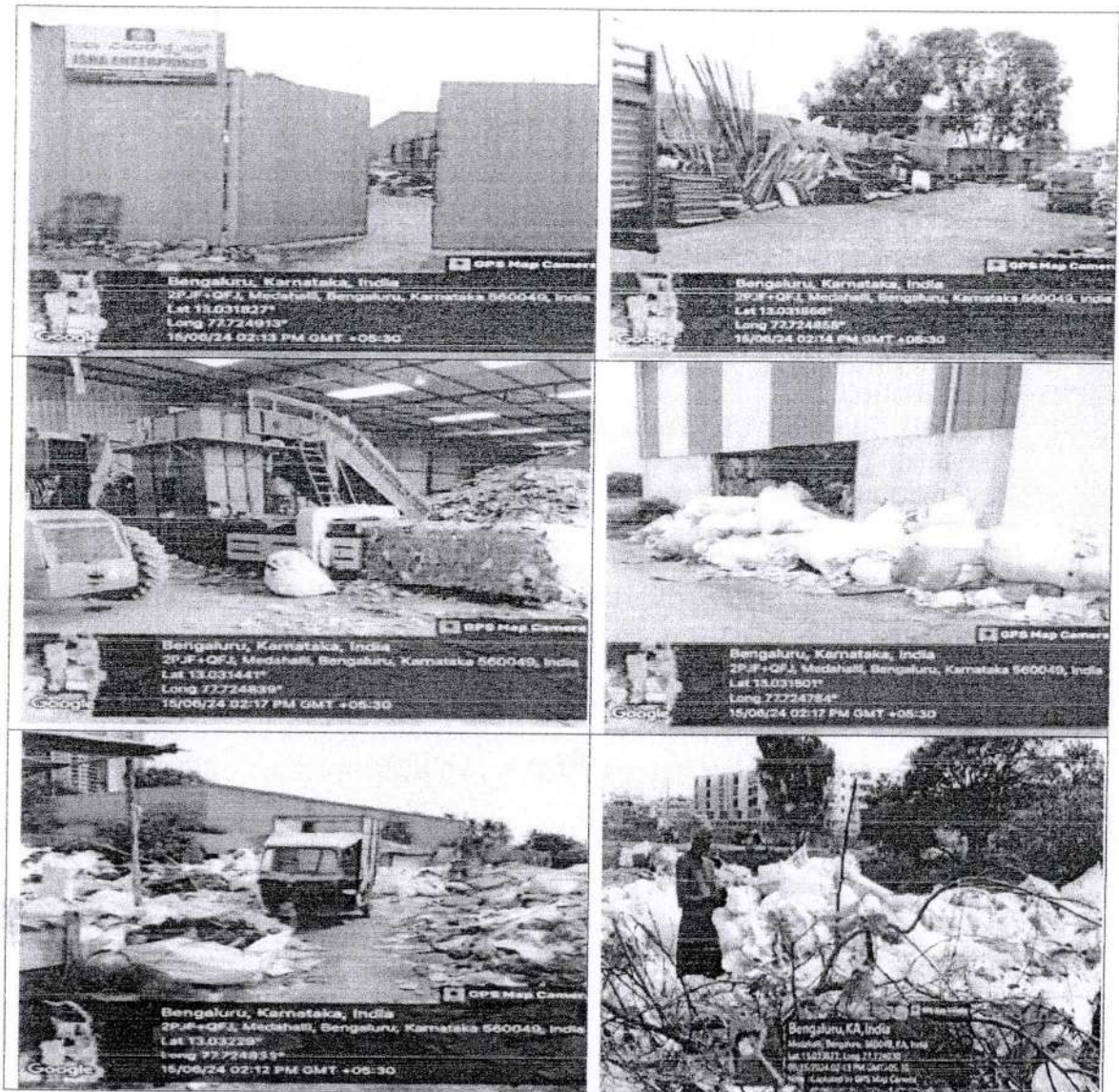
6. Lake area has been encroached at several points as informed by MI which is yet to be cleared. Also, few hoardings were noticed within the lake area. Photographs of the same are as below.



7. Residential layouts by name Sai Serenity Layout and Sri Sai Garden layout are found to be within the lake buffer zone. Hence, it was opined to issue notice to BBMP and Panchayath Development Officer of Kithagnoor & Avalahalli Gram Panchayath to verify and submit the details of these layouts. Also, there are burial grounds/grave yards within the lake buffer. Photographs of the same are as below.



8. The surrounding residents present during inspection informed that, there is lot of odour nuisance near the lake due to entry of sewage/solid waste dumping and also facing mosquito nuisance and its prone diseases.
9. Few industrial units viz., waste paper/plastic bailing units & scrap yards were also found within the lake buffer. Hence, it was opined to issue notices to the said units and recommend for Closure directions from KSPCB. Photographs of the same are as below.




Finally, the Presiding Officer sought co-operation from the concerned departments viz., BWSSB, BBMP & MI in order to plug any entry of treated/untreated sewage into the lake and requested the MI department to furnish the drawing/sketch of the lake showing the solid waste dumping spots, encroachments yet to be cleared and fencing work completed area and to submit a time-bound action plan for complete fencing of the lake and to co-ordinate with BBMP & Gram Panchayaths to clear the solid wastes dumped within the lake area. Also, it was informed to all the officials to kindly bring into the immediate notice of KSPCB of any issues wherein illegal operating industries are suspected and any illegal discharges of untreated/treated effluent or sewage into the lake are noticed in order to initiate earliest action. Further, BWSSB authority was informed to take up the matter at their level w.r.t connecting their sewer line end points into their STPs.

The meeting was concluded by thanking all the officials present in the said meeting.

Sd/-
 Presiding Officer
 Environmental Officer
 Regional Office-Mahadevapura
 KSPCB, Bengaluru

To:

1. Special Commissioner, Solid Waste Management, BBMP, Hudson Circle, Bengaluru for information and needful action..
2. Chief Engineer, Wastewater management, BWSSB, Cauvery Khavan, 3rd Floor, Bengaluru for information and needful action.
3. Chief Engineer, Minor Irrigation Department, K,R,Circle, Bengaluru for information and needful action.
4. Tahsildar, Bengaluru East Taluk, Bengaluru for information and needful action.
5. Assistant Director of Department of Survey Settlement & Land Records, Revenue Building, K.R.Circle, Ambedkar Veedhi, Bengaluru for information and needful action.
6. ZSEO-BNG-EAST, KSPCB, Nisarga Bhavan for information.
7. Chief Executive Officer, Zilla Panchayath, Kanakapura Road, Bengaluru for information and needful action.
8. Panchayath Development Officer, Kithaganoor Gram Panchayath Office, Kithaganoor, Bidarahalli Hobli, Bengaluru East Taluk for information and needful action.
9. Panchayath Development Officer, Avalahalli Gram Panchayath Office, Virgonagar Post, Bjdarahalli Hobli, Bengaluru East Taluk for information and needful action.
- ✓10. Office copy.


Presiding Officer
Environmental Officer
Regional Office-Mahadevapura
KSPCB, Bengaluru

ಹೆಲ್ಪ್ ಲೈನ್ / Helpline : 080-25582559

ಈಮೇಲ್ / Email : contact@kspcb.gov.in

ವೆಬ್‌ಸೈಟ್ / Website : kspcb.karnataka.gov.in

080-25581383, 25589112
080-25589113, 25589114

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ Karnataka State Pollution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ
"Parisara Bhavan", 1st to 5th Floor, # 49, Church Street, Bengaluru - 560 001, Karnataka State, India.

No PCB 31 Infra Gen 2021/ 5238

Date 4 JAN 2024

Proceedings of the Progress Review Meeting Held Pertaining to Yele Mallappa Chetty Lake, Old Madras Road, K.R. Puram Hobli, Bengaluru East Taluk, Bengaluru Urban District, in connection with OA No. 195 of 2021 (SZ) & MA No. 13 of 2022.

SI No	Presided by	Mr Prabhash Chandra Ray, IFS, Member Secretary, KSPCB
1	Date of the Meeting	Tuesday 2 nd January 2024
2	Place	Board Meeting Hall, Karnataka State Pollution Control Board, Parisara Bhawan, Bengaluru
3	Board Present Officers	Mr N R Raju Senior Environmental Officer, Infrastructure & Lake Development Section
		Mr. S Dinesh Senior Environmental Officer, Bengaluru East Region
		Mr. D P Mahendra Environmental Officer, Regional Office Mahadevapura
		Mr V S Kumar Environmental Officer, Infrastructure & Lake Development Section
4	Officers of respondent Departments/agencies present	Mr. K Lakshmi Kanth, Additional Chief Engineer (WWM-N), East, BWS & SB
		Smt. T Bindu, Additional Chief Engineer (WWM-N), West, BWS & SB
		Smt. B S Jayalakshmi, Additional Chief Engineer (WWM - D), BWS & SB
		Mr. Narayanaswamy C, Additional Chief Engineer, BWS & SB
		Mr. S T Suresh, Executive Engineer (WWM-N), C Valley, BWS & SB
		Mr. B P Sanjeev Raju, Superintending Engineer, Minor Irrigation, Bengaluru Circle
		Mr. Raveendranath S R, Executive Engineer, Minor Irrigation, Bengaluru Division
		Mr. Rajanna J, Assistant Executive Engineer, Minor Irrigation, Bengaluru Sub Division
Mr. K Ranga Swamy, Project Director, DUDC, DC Office, Bengaluru Urban District.		
Smt. Bhuprada, Executive Engineer, BBMP, Mahadevapura Division		

References:

1. National Green Tribunal (South Zone) Original Application No 195 of 2021.
2. NGT Orders dated 04.05.2022 in relation to OA No 195 of 2021.
3. National Green Tribunal (South Zone) Miscellaneous Application No 13 of 2022.
4. Chief Secretary to Government of Karnataka, letter No 91, dated 28.12.2023.
5. KSPCB Meeting Notice No 5172, dated 01.01.2024.
6. Government letter No. FEE 81 ENG 2022, dated: 02.01.2024.

Preamble:

Original Application No 195 of 2021 filed by Mr J Jagan Kumar at honorable National Green Tribunal (South Zone) against the Secretary, Minor Irrigation Department and others, on YeleMalappa Chetty Lake, was disposed of by the NGT, on 04.05.2022 with directions to various Respondents to implement the Action Plan submitted by them. The Chief Secretary, GoK, Principal Secretary, Environment, Secretary for Revenue, (Local Administration) Urban Development had been directed to monitor the implementation of the action plan submitted by the Respondents.

In the meanwhile, the Petitioner Mr J Jagan Kumar had filed a Miscellaneous Application, No 13 of 2022, at the honorable National Green Tribunal (South Zone) citing reasons of non compliances to the Directions of the NGT, given vide Order dated 04.05.2022. And since the case is coming up for hearing on 05.01.2024 and as per instructions of the Chief Secretary to Government of Karnataka, dated 28.12.2023, a meeting of various Respondents and Departments was held in the Board Office, on 02.01.2024, to discuss the progress made in this regard.

Deliberations:

The Senior Environmental Officer, Infrastructure & Lake Development, welcoming the Officers, explained the background for calling the Review Meeting and requested the Environmental Officer, Regional Office Mahadevapura to brief on the present status with respect to NGT Directions dated 04.05.2022. Accordingly, the Environmental Officer, made a brief presentation about the directions that was given by the NGT and compliance to be made by the concerned Respondents. The Member Secretary, reviewed the progress, made by the Respondents, as below:

Sl No.	Direction or Activity	Concerned Respondents
1	Removal of Lake bed Encroachment & Providing Fencing to the lake and free flow of water into the lake	Minor Irrigation Department, Revenue Department & ZP Bengaluru Urban District

Action Taken & Progress Made:

Minor Irrigation Department Officers informed that the Work Order for providing Chain Link fence to the lake is issued at total cost of Rs 4. 98 Cr. Further, they informed that the Chain Link fences around the lake will be secured with Mild Steel Poles. The Survey work of the lake boundary has been completed, thus the fencing work has begun from 29.12.2023, they added. They further informed that, the work is expedited to cover the entire 10 Km Lake periphery between 06 to 12 months' time depending on the clearing of the encroached areas.

Further, the Officers of the Minor Irrigation Informed that survey work on 30 m lake buffer zone from the Full Tank Level is to be taken up by the Revenue Authorities,. The Member Secretary informed BBMP Officer present in the Meeting and the Tahasildar of Bengaluru East Taluk, over telephone, to take up the survey work of buffer zone at the earliest, clear the encroachments therein, and mark the lake buffer boundary forthwith and to complete the work as early as possible. The BBMP Officer requested that some portions of the lake buffer zones is under the administrative jurisdictions of Avalahalli and other Grama Panchayaths which are under the control of Zilla Panchayath Bengaluru Urban District.

The Minor Irrigation Department Officers also informed that they have not taken up any construction of any structure on the lake bed other than the Jack Well. Further, the Officers informed that they frequently clear the Water Hyacinth allowing free flow of water from upstream to downstream which is bifurcated by Old Madras Road National Highway. Minor Irrigation Department was informed to deploy Marshalls in the lake area until dumping of solid waste and debris is cleared and fencing is completed.		
Sl No.	Direction or Activity	Concerned Respondents
2	Stop dumping of debris (C & D waste)& MSW in to the lake	B B M P
Action Taken & Progress Made: The BBMP Officer present in the Meeting informed that they have deployed Marshalls to monitor the debris dumping in to the lake. Environmental Officer, Regional Office Mahadevapura, informed that already there are huge dumps from the previous years that is required to be cleared from the site. Upon being enquired about this, the BBMP Officer informed that they will attend to this. The Member Secretary instructed the BBMP Officer to clear all the past dumping and avert the future dumping.		
Sl No.	Direction or Activity	Concerned Respondents
3	Rejuvenation of Yele Mallappa Shetty Lake by ensuring free passage of water by connecting and clearing the storm water drains of debris and obstructions	B B M P
Action Taken & Progress Made: The BBMP Officer present in the Meeting informed that they have taken up interconnecting of tertiary storm water drains with primary storm water drains, so that there is free passage of fresh water in to the lake. The Member Secretary informed the Officer to complete the interconnecting and clearing work of all the storm water drains leading to the lake on urgent basis along with submitting Action Plan to remove C & D Waste.		
Sl No.	Direction or Activity	Concerned Respondents
4	Providing UGD System & STP	B W S & S B
Action Taken & Progress Made: The BWS & SB Officer present in the Meeting informed that the time bound program submitted by them to the NGT to provide Underground Drainage (UGD) system and Sewage Treatment Plant (STP) in the lake catchment area is to complete before December 2027. They added, as of now 25 to 30 % of the sewage generated in the area is treated; a 100 % accomplishment will be possible in another 2 years. BWS & SB is coming up with 02 Nos of STPs, out of which 40 % work of the 17 MLD capacity STP near Bilishivale is completed, they informed. At this point, Environmental Officer, Regional Office Mahadevapura, informed that both these STPs are coming in the Lake Beds which is not permissible as per NGT (SZ) OA No 104 of 2022 & I A No 199 & 2022 and 07 of 2023 for which Notices have been issued by KSPCB due to the violation. To which Member Secretary informed the BWS & SB Officers that they have to seek exemption from the NGT for establishing these STPs in the lake bed, failing which the KSPCB will not be issuing Consents for establishment or operation for such STPs.		

Conclusion:

The Progress Review Meeting was concluded by Member Secretary, informing the respective Respondents to file the individual Affidavit before the honorable NGT on or before 4th January 2024 regarding the progress made along with enclosing support documents, with a copy to KSPCB, for record purpose. He also informed all the stakeholders present to complete the respective works at the earliest, along with implementing the recommendations of KSPCB in management of solid and liquid wastes.

Sd/-
Member Secretary

1. The Secretary, Minor Irrigation Department, GoK. KPWD Building, K.R. Circle, Nrupathunga Road, Ambedkar Veedhi, Sampangi Rama Nagar, Bengaluru 560001, for information and needful action.
2. Deputy Commissioner, Bangalore Urban District, Revenue Building, KG Road, Kempegowda Road, Behind Kandaya Bhavan, Bengaluru 560009, for information and needful action.
3. The Chief Engineer, BWS& SB, Wastewater Division, 5th Floor, Cauvery Bhavan, Kempegowda Road, Bengaluru 560 009, for information and needful action.
4. The Chief Executive Officer, Zilla Panchayath, Kanakapura Road, Bengaluru Urban District, for information and needful action.
5. The Joint Commissioner, BBMP, Whitefield Main Rd, Opposite Phoenix Market city, RHB Colony, Mahadevapura zone, Bengaluru 560048, for information and needful action.
6. The Asst. Director of Department of Survey Settlement & Land Records, Revenue Building, K R Circle, Nunegundlapalli, Ambedkar Veedhi, Bengaluru 560001, for information and needful action.
7. The Tahasidar, K R Puram, Bengaluru East Taluk, Bengaluru, for information and needful action.

Copy To:

1. Principal Secretary to Government of Karnataka (Ecology & Environment), Forest Ecology & Environment Department, No. 708, M S Building, 7th Floor, Near Vidhana Soudha, Ambedkar Veedhi, Bengaluru, Karnataka 560 001, for kind information.
2. Senior Environmental Officer, Bengaluru East Region, for information and necessary action.
- ✓ 3. Environmental Officer, Regional Office Mahadevapura, for information and necessary action.
4. Case file.

Member Secretary

✓

5/1/24

ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಗೆ ಚೈನ್‌ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ನಿರ್ಮಿಸುವ ಕಾಮಗಾರಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ವಿವರವಾದ ವರದಿ.

ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಯು ಸರ್ಕಾರಿ ಕೆರೆಯಾಗಿದ್ದು, ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆಯ ಈ ಉಪ-ವಿಭಾಗದ ನಿರ್ವಹಣೆಯಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕೆರೆಗೆ ಸಂಬಂಧಪಟ್ಟಂತೆ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿಯಲ್ಲಿ ಕೆರೆಯ ಒತ್ತುವರಿಗೆ ಸಂಬಂಧಪಟ್ಟಂತೆ ಸಂಖ್ಯೆ: NGT OA No: 195/2021 ದೂರು ದಾಖಲಾಗಿರುತ್ತದೆ. ಸದರಿ ದೂರಿನ ವಿಚಾರಣೆಯ ನಂತರ ಮಾನ್ಯ ನ್ಯಾಯಪೀಠವು ದಿನಾಂಕ: 04-05-2022ರಂದು ಅಂತಿಮ ಆದೇಶವನ್ನು ಪ್ರಕಟಿಸಿರುತ್ತದೆ.

ಸದರಿ ತೀರ್ಪಿನ ಆದೇಶದಲ್ಲಿ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಯ ಒತ್ತುವರಿಯನ್ನು ಕಂದಾಯ ಇಲಾಖೆಯ ಸಹಯೋಗದಲ್ಲಿ ಸರ್ವೆ ಮಾಡಿ ಒತ್ತುವರಿಯನ್ನು ತೆರವುಗೊಳಿಸಿ ಮುಂದೆ ಒತ್ತುವರಿಯಾಗದಂತೆ ಸಂರಕ್ಷಣಾ ಕ್ರಮವನ್ನು ವಹಿಸಲು ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ. ಅದರನ್ವಯ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಯ ಸುತ್ತಲೂ ಚೈನ್ ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ಅಳವಡಿಸುವ ಕಾಮಗಾರಿಗೆ ಅಂದಾಜು ಪಟ್ಟಿಯನ್ನು ತಯಾರಿಸಿ ಸಕ್ಷಮ ಪ್ರಾಧಿಕಾರದಿಂದ ಸಿ.ಇ.ಆರ್ ಸಂಖ್ಯೆ: 106, ದಿನಾಂಕ: 03-10-2023ರಂತೆ ಅನುಮೋದನೆ ಹಾಗೂ ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ದೊರಕಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗೆ ಚಾಲ್ತಿಯಲ್ಲಿರುವ ನಿಯಮಾನುಸಾರ ಟೆಂಡರ್ ಕರೆದು ವಿಭಾಗ ಕಛೇರಿಯ ಗುತ್ತಿಗೆ ಕರಾರು ಸಂಖ್ಯೆ: 53/2023-24, ದಿನಾಂಕ: 28-12-2023 ರಂದು ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸಲು ಗುತ್ತಿಗೆ ವಹಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರೆದು ಗುತ್ತಿಗೆದಾರರು ದಿನಾಂಕ: 29-12-2023ರಿಂದ ಕಾಮಗಾರಿಯನ್ನು ಪ್ರಾರಂಭಿಸಿರುತ್ತಾರೆ. 15-03-2024ರವರೆಗೆ ಸುಮಾರು 02 ಕಿಲೋ ಮೀಟರ್ ನಷ್ಟು ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸಲಾಗಿರುತ್ತದೆ. ನಂತರ ಸಾರ್ವತ್ರಿಕ ಚುನಾವಣೆ ಘೋಷಣೆಯಾಗಿದ್ದರಿಂದ ಕಂದಾಯ ಇಲಾಖೆಯ ಸರ್ವೆಯರ್ ಹಾಗೂ ಈ ಕಛೇರಿಯ ತಾಂತ್ರಿಕ ಸಿಬ್ಬಂದಿ ಚುನಾವಣಾ ಕರ್ತವ್ಯಕ್ಕೆ ನಿಯೋಜನೆಗೊಂಡಿದ್ದರಿಂದ ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸಲು ಸಾಧ್ಯವಾಗಿರುವುದಿಲ್ಲ. ನಂತರ ದಿನಾಂಕ: 29-04-2024 ರಿಂದ ಕಾಮಗಾರಿಯನ್ನು ಪುನಃ ಪ್ರಾರಂಭಿಸಲಾಗಿದ್ದು, ಸರ್ವೆಯರ್ ರವರು ಕೆರೆಯ ಗಡಿಯನ್ನು ಭೌತಿಕವಾಗಿ ಗುರುತಿಸಿಕೊಡುತ್ತಿದ್ದು, ಸದರಿ ರವರು ಗುರುತಿಸಿದ್ದಲ್ಲಿ ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸಲಾಗುತ್ತಿದೆ.

ಸದರಿ ಕೆರೆಗೆ ಸುತ್ತಮುತ್ತಲಿನ ಡೆಬ್ರಿಸ್ ಅನ್ನು ಸುರಿಯಲಾಗಿದ್ದು, ಚೈನ್ ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ಪೂರ್ಣಗೊಂಡ ನಂತರ ಡೆಬ್ರಿಸ್ ಸುರಿಯುವುದು ಸಂಪೂರ್ಣವಾಗಿ ನಿಯಂತ್ರಣಕ್ಕೆ ಬರುತ್ತದೆ. ಕೆರೆಯ ಒಟ್ಟು 9.3 ಕಿ.ಮೀ. ಪೈಕಿ ಪ್ರಸ್ತುತ 3.5 ಕಿ. ಮೀ ಕಾಮಗಾರಿ ಪೂರ್ಣಗೊಂಡಿದ್ದು, ಉಳಿಕೆ ಕಾಮಗಾರಿ ಪ್ರಗತಿಯಲ್ಲಿದೆ. ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸುವ ಸಂದರ್ಭದಲ್ಲಿ ಸ್ಥಳೀಯರು ಪ್ರತಿರೋಧ ತೋರುತ್ತಿರುವುದರಿಂದ ಕಾಮಗಾರಿಯು ವಿಳಂಬವಾಗುತ್ತಿದೆ. ಆದ್ದರಿಂದ ಸೂಕ್ತ ಪೊಲೀಸ್ ಭದ್ರತೆಯನ್ನು ಪಡೆದು ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸಲು ನಿರ್ಧರಿಸಲಾಗಿದೆ. ಪ್ರಸಕ್ತ ಸಾಲಿನ ಮುಂಗಾರು ಚುರುಕುಗೊಂಡಿದ್ದು, ಕಾಮಗಾರಿ ಸ್ಥಳದಲ್ಲಿ ಮಳೆಯಾಗುತ್ತಿದ್ದು, ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸಲು ವಿಳಂಬವಾಗುತ್ತಿದೆ. ಸದರಿ ಕಾಮಗಾರಿಯ ಸ್ಥಳದ ಆಯ್ದ ಭಾಗದ ಅಕ್ಕಪಕ್ಕದಲ್ಲಿರುವ ಲೇಔಟ್ ನವರು ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸದಂತೆ ತಡೆ ಕೋರಿ ಕರ್ನಾಟಕದ ಮಾನ್ಯ ಉಚ್ಚ ನ್ಯಾಯಾಲಯದಲ್ಲಿ ರಿಟ್ ಪಿಟಿಷನ್ ಅರ್ಜಿ ಸಲ್ಲಿಸಿದ್ದು, ನ್ಯಾಯಾಲಯದಲ್ಲಿ ಪ್ರಕರಣ ವಿಚಾರಣೆ ಬಾಕಿ ಇದ್ದು, ಮುಂದಿನ ವಿಚಾರಣೆಯವರೆಗೂ ಸ್ಥಳದಲ್ಲಿ ಯಥಾಸ್ಥಿತಿ ಕಾಪಾಡುವಂತೆ ಆದೇಶಿಸಿರುತ್ತದೆ. ಇದೇ ವಿಷಯವಾಗಿ ಸಿಟಿ ಸಿವಿಲ್ ಕೋರ್ಟ್‌ನಲ್ಲೂ ಪ್ರಕರಣ ದಾಖಲಾಗಿದ್ದು, ವಿಚಾರಣೆ ಹಂತದಲ್ಲಿರುತ್ತದೆ. ಮೇಲಿನ ಎಲ್ಲಾ ಕಾರಣಗಳಿಂದ ಕಾಮಗಾರಿಯು ವಿಳಂಬವಾಗಿರುತ್ತದೆ. ಸದರಿ ಕೆರೆಯ ಮಾಹಿತಿ, ಕಾಮಗಾರಿಯ ಪ್ರಸ್ತುತ ಹಂತ ಹಾಗೂ ಡೆಬ್ರಿಸ್ ಸುರಿದಿರುವ ಸ್ಥಳಗಳನ್ನು ಗುರುತಿಸಿರುವ ನಕ್ಷೆ ಹಾಗೂ ಕಾಮಗಾರಿಯ ಛಾಯಾಚಿತ್ರಗಳನ್ನು ಈ ವರದಿಯೊಂದಿಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ.

ಬಾಕಿ ಉಳಿದಿರುವ ಕಾಮಗಾರಿಯನ್ನು ಅತೀ ಶೀಘ್ರದಲ್ಲಿ ಪೂರ್ಣಗೊಳಿಸಲು ಎಲ್ಲಾ ಸೂಕ್ತ ಕ್ರಮಗಳನ್ನು ವಹಿಸಲಾಗುತ್ತಿದೆ ಎಂಬ ಅಂಶವನ್ನು ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಸಲ್ಲಿಸಲಾಗಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂಶರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಉಪ-ವಿಭಾಗ,
ಬೆಂಗಳೂರು.

Submitted
on
09/05/24

Translated copy of Annexure-2

Report

A detailed report regarding the construction of chain link fencing for Elemallappashetti Lake, Bidarahalli Hobli, Bangalore East Taluk, Bangalore Urban District.

Elemallappashetti Lake situated in Bangalore East Taluk Bangalore Urban District, is a Government Lake under the management of this Sub-Division of Minor Irrigation Department. A complaint No: NGT OA No: 195/2021 has been filed before Hon'ble National Green Tribunal in respect of the said lake alleging that there is encroachment of the lake. After hearing the said complaint, the Hon'ble Tribunal passed the final orders on 04-05-2022.

In the order of the said judgment, it has been directed that the encroachment of Elemallappashetti lake should be surveyed in collaboration with the revenue department, the encroachment should be evicted and conservation measures should be taken to prevent further encroachment. Accordingly, an estimate list for the installation of chain link fencing around Elemallappashetti lake was prepared and approval and technical sanction was obtained from the competent authority as per CER No:106, dated:03-10-2023. For the said work, tender is invited as per the prevailing rules and the

contract for execution of the work is given in Divisional Office Contract No:53/2023-24, dated:28-12-2023.

Further, the contractor has started the work from 29-12-2023. About 02 km work has been carried out till 15-03-2024. Subsequently, since the general election was announced, the surveyor of the revenue department and the technical staff of this office were assigned to the election duty, so it was not possible to carry out the work. Thereafter, on 29-04-2024 the work has been restarted and the surveyor is marking actual boundary of the lake and the work is being carried out as per said demarcations.

The surrounding debris has been dumped into the said lake. Once the chain link fencing is completed the dumping of debris will be completely under control. The total length of the lake is 9.3 km. Out of which currently 3.5 km work has been completed. Remaining work is in progress. While carrying out the work, the work is being delayed due to resistance from the locals. So it has been decided to carry out the work by getting adequate police security. The current monsoon has intensified and the work is being delayed due to rain at the work site. A Writ Petition has been filed in the Hon'ble High Court of Karnataka for restraining the

layout of a selected part of the said work site from carrying out the work. The case is pending in court. It is ordered to maintain status quo at the place till further hearing. A case has also been filed in the City Civil Court on the same issue and it is under enquiry. The work has been delayed due to all the above reasons. The details of the said lake, the current stage of the work and the map marking the places where the debris has been dumped and the photographs of the work are attached with this report.

It is submitted that all necessary action has been taken to complete remaining work as expeditiously possible which the same has been brought for your perusal.

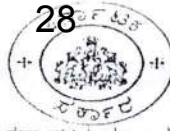
Yours faithfully,
Sd/-
Asst. Executive Engineer,
Minor Irrigation and Groundwater
Development Sub-Division,
Bangalore.

Salient features of Yelemallappashetty Tank in
Bidarahalli Hobli of Bangalore East Taluk, Bangalore
Urban District.

1.	Name of the Tank	:	Yelemallappashetty Tank
2.	Year of Construction	:	1920
3.	District and Taluk	:	Bangalore Urban District, Bangalore East Taluk
4.	Latitude	:	13.017
5.	Longitude	:	77.733
6.	Catchment Area	:	102.41 Sq Miles
7.	Water spread area	:	2.05 Sq km
8.	Storage capacity	:	110.00 mcft
9.	Area of Tank	:	508 Acre 16 Gunta
10.	Atchkat	:	176.98 Hectare
11.	Height of Main Bund	:	7.00 m
12.	Length of main bund	:	800 m
13.	No. of sluice	:	2 No's
14.	Type of waste weir	:	1 No, Flush escape type
15.	Discharge capacity	:	2200.00 Cusecs


 Assistant Executive Engineer
 MI & GWD Sub Division
 Bangalore

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರ ಕಛೇರಿ,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅ.ಅ.ವಿಭಾಗ,
ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ ಮಳಿಗೆ,
5ನೇ ಮಹಡಿ, ಜಯನಗರ 4ನೇ ಬ್ಲಾಕ್,
ಬೆಂಗಳೂರು - 560 011.



ಕರ್ನಾಟಕ ಸರ್ಕಾರ

(ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ)

Office of the Executive Engineer
Minor Irrigation & Ground
Water Development Division,
Jayanagar Shopping Complex,
5th Floor, Jayanagar 4th Block
Bangalore-560011
Fax & Ph: 080-26632884
Email-ID: eemibng@yahoo.com

ಸಂಖ್ಯೆ: ಕಾಸಬೆಂ/ತಾಂಶ/ಸ.ಇಂ4/ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆ/2023-24

28 DEC 2023

ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಲು ಸೂಚನಾ ಪತ್ರ

ಇವರಿಗೆ,

Build Live Prop Shri THANMAI D RAGHAVAN,
#9102, I A F Main road,
Near Gangamma Circle,
Prestige Wellington Park,
Jalahalli,
Bengaluru-13

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಗೆ ಚೈನ್ ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ನಿಮಿಸುವ ಕಾಮಗಾರಿಯ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1) ಈ ಕಛೇರಿಯ ಟೆಂಡರ್ ಪ್ರಕಟಣೆ ಸಂ:01/2023-24, ದಿನಾಂಕ: 04-11-2023
2) ಕೇಂದ್ರ ಕಛೇರಿಯ ಪತ್ರ ಸಂ:2705(A), ಬೆಂಗಳೂರು, ದಿ:05.12.23
3) ಈ ಕಛೇರಿ ಒಪ್ಪಿಗೆ ಪತ್ರ ಸಂ:2501, ದಿ:19/12/23

* * *

ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಗೆ ಚೈನ್ ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ನಿಮಿಸುವ ಕಾಮಗಾರಿಯನ್ನು ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆಯಡಿ 4702 "MOT" ಯೋಜನೆ ಅಡಿಯಲ್ಲಿ ರೂ:4,42,27,490ಗಳಿಗೆ ಸಿ.ಎಸ್.ಆರ್ ಮೊತ್ತಕ್ಕೆ ಹೊಲಿಸಿದಾಗ ಶೇ.4.95% ಹೆಚ್ಚು ಒಪ್ಪಿದ ದರಗಳಿಗೆ ನಿರ್ವಹಿಸಲು ಸ್ಟ್ಯಾಂಡರ್ಡ್ ಟೆಂಡರ್ ಡಾಕ್ಯುಮೆಂಟ್ ಕೆ. ಡಬ್ಲ್ಯೂ.4ರ ಐ.ಟಿ.ಟಿ. ನಿಬಂಧನೆ 25.1ರಂತೆ ಭದ್ರತಾ ಠೇವಣಿಯನ್ನು ಪಾವತಿಸಿ, (ಸದರಿ ಭದ್ರತಾ ಠೇವಣಿ ವ್ಯಾಲಿಡಿಟಿಯು ಸದರಿ ಕಾಮಗಾರಿಯ 'ಡಿಫೆಕ್ಟ್ ಲೈಯಾಬಿಲಿಟಿ ಫೀರಿಯಡ್' ಅಂದರೆ ಅಂತಿಮ ಬಿಲ್ಲು ದಾಖಲಿಸಿದ ದಿನಾಂಕದಿಂದ ಒಂದು ವರ್ಷ ಚಾಲ್ತಿಯಲ್ಲಿರುವಂತೆ ಇರತಕ್ಕದ್ದು) ಗುತ್ತಿಗೆ ಕರಾರನ್ನು ಮಾಡಿಕೊಂಡಿರುವ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಗುತ್ತಿಗೆ ದಾಖಲೆಗಳನುಸಾರ ಕಾಮಗಾರಿಯನ್ನು ತಕ್ಷಣ ಪ್ರಾರಂಭಿಸಲು ಹಾಗೂ ಕಾಮಗಾರಿಯನ್ನು 12 ತಿಂಗಳೊಳಗಾಗಿ(ಮಳೆಗಾಲ ಸೇರಿ) ಪೂರ್ಣಗೊಳಿಸಲು ಸೂಚಿಸಲಾಗಿದೆ.

18% GST shall be paid to the tender amount separately. The increase in GST shall not be paid in the extended period of contract for which the contractor alone is responsible for delay as determined by the authority while granting the extension of time.

1. ಗುತ್ತಿಗೆ ಕರಾರು ಪತ್ರದ ಸಂಖ್ಯೆ: 53/23-24
2. ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಬೇಕಾದ ದಿನಾಂಕ: 28/12/23
3. ಕಾಮಗಾರಿ ಪೂರ್ಣಗೊಳಿಸಬೇಕಾದ ದಿನಾಂಕ: 07/12/24

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ
ಅಭಿವೃದ್ಧಿ ವಿಭಾಗ, ಬೆಂಗಳೂರು

Government of Karnataka
(Minor Irrigation and Ground Water Development Department)

Office of the Executive Engineer,
Minor Irrigation & Ground Water Development Division,
Jayanagar Shopping Complex,
5th Floor, Jayanagar 4th Block,
Bangalore-560011.
Fax & Ph: 080-26632884
Email ID: eemibng@yahoo.com

No. EEB/TS/AE4/Elemallappashettylake/2023-24/25588

28 DEC 2023

Work Commencement Intimation Letter

To,
Build Live Prop Shri THANMAI D RAGHAVAN,
#9102, IAF Main Road,
Near Gangamma Circle,
Prestige Wellington Park,
Jalahalli,
Bengaluru-13.

Sir,

Sub: Regarding the construction of Chain Link Fencing to Elemallappashetti Lake situated at Bidarhalli Hobli, Bangalore East Taluk, Bangalore City District.

- Ref: 1) This office tender publication no.01/2023-24, dated: 04.11.2023.
2) Head Office letter no. 2705(A), Bangalore, dated: 05.12.23
3) This office consent letter no. 2501, dated: 19.12.2023.

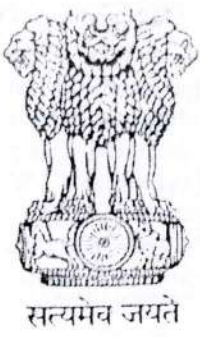
Since Contract Agreement has been entered as per provision 25.1 of ITT of Standard Tender Document KW4 for execution of

Chain Link Fencing work at Bidarhalli Hobali Elemallappa Shetty Lake, Bangalore City District, Bangalore East Taluk under Account Heading 4702 "MOT" project at a CSR amount of Rs.4,42,27,490 and 4.95% more than the agreed rates, it is suggested to pay the security deposit (validity of the said security deposit shall be valid for the defect liability period of the said work i.e. one year from the date of filing of the final bill) on the basis of entering into the contract, the work should be started immediately as per the contract documents and the work should be completed within 12 months (including rainy season).

18% GST shall be paid to the tender amount separately. The increase in GST shall not be paid in the extended period of contract for which the contractor alone is responsible for delay as determined by the authority while granting the extension of time.

1. Contract Agreement document no. 53/23-24
2. Date of commencement of work. 28/12/23
3. Date of completion of work: 27/2/24.

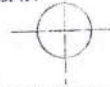
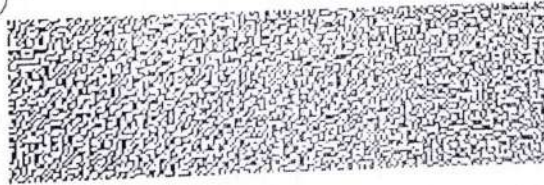
Yours faithfully,
Sd/-
Executive Engineer,
Minor Irrigation and Ground Water
Development Division, Bangalore.



Government of Karnataka

e-Stamp

Certificate No. : IN-KA76157388668684V
 Certificate Issued Date : 20-Dec-2023 03:04 PM
 Account Reference : NONACC/ kaksca08/ MALLESHWARAM2/ KA-GN
 Unique Doc. Reference : SUBIN-KAKAKSCSA0818891942363297V
 Purchased by : BUILD LIVE
 Description of Document : Article 12 Bond
 Description : TENDER AGREEMENT
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : BUILD LIVE PROP THANMAI D RAGHAVAN
 Second Party : EE MI AND GWD DIVISION BANGALORE
 Stamp Duty Paid By : BUILD LIVE
 Stamp Duty Amount(Rs.) : 5,500
 (Five Thousand Five Hundred only)



Please write or type below this line

Agreement

S3 / 23-24
 28 / 12 / 23

This agreement, made the day of 2023, between Executive Engineer, M.I.Division, 5th Floor, 4th Block Jayanagar Shopping Complex, Bangalore-11 (hereinafter called "the Employer") of the one part and Build Live Prop THANMAI D RAGHAVAN, Class I Contractor, #9102, I A F Main road, Near Gangamma Circle, Prestige Wellington Park, Jalahalli, Bengaluru-13 (hereinafter called "the Contractor") of the other part. Whereas the Employer is desirous that the Contractor execute the work ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಗೆ ಬೈಸ್ ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ನಿಮಿಸುವ ಕಾಮಗಾರಿಯ and the Employer has accepted the tender by the contractor for the execution and completion of such Works and the remedying of any defects therein at a contract price of Rupees 4,42,27,490/- (Four Crore Forty Two Lakhs Twenty Seven Thousand Four Hundred and Ninety Only)

CONTRACTOR

1. The authenticity of this Stamp certificate should be verified at 'www.teststamp.com' or using e-Stamp Mobile App of Stock Holding Corporation of India. The use of any other website / Mobile App renders it invalid.
 2. The onus of checking the legitimacy is on the users of the certificate.
 3. In case of any discrepancy please inform the Competent Authority.

NOW THIS AGREEMENT WITNESS as follows:

1. In this Agreement, words and expression shall have the same meanings as are respectively assigned to them in the Conditions of Contract hereinafter referred to, and they shall be deemed to form and be read and construed as part of this Agreement.
2. In consideration of the payments to be made by the Employer to the Contractor as hereinafter mentioned, the Contractor hereby covenants with the Employer to execute and complete the Works and remedy any defects therein in conformity in all aspects with the provisions of the Contract.
3. The Employer hereby covenants to pay the Contractor in consideration of the execution and completion of the Works and the remedying the defects wherein the Contract Price or such other sum as may become payable under the provisions of the Contract at the times and in the manner prescribed by the Contract.
4. The following documents shall be deemed to form and be read and construed as part of this Agreement, viz:
 - i) Letter of Acceptance;
 - ii) Notice to proceed with the works;
 - iii) Contractor's Tender;
 - iv) Contract Data;
 - v) Conditions of contract (including Special Conditions of Contract);
 - vi) Specifications;
 - vii) Drawings;
 - viii) Bill of Quantities; and
 - ix) Any other document listed in the Contract Data as forming part of the contract

In witness whereof the parties there to have caused this Agreement to be executed the day and year first before written.

The agreement also includes all conditions of contract in the above standard tender document KW 4

Estimated Cost:	:	Rupees 4,98,00,000/-
Head Of Account	:	4702 "MOT"
Amount put to tender	:	Rs. 4,21,43,146.61/-
Agreement Amount	:	Rs. 4,42,27,490/- (Excluding GST)
	:	Rs. 5,21,88,438/- (Including GST)
Tender Premium	:	(+)4.95%

Work execution period 12 months(including monsoon period)

The Common Seal of

was hereunto affixed in the presence of:

Signed, Sealed and Delivered by the said

in the presence of Witness:1)

2)

Binding Signature of Contractor :

Binding Signature of Employer:

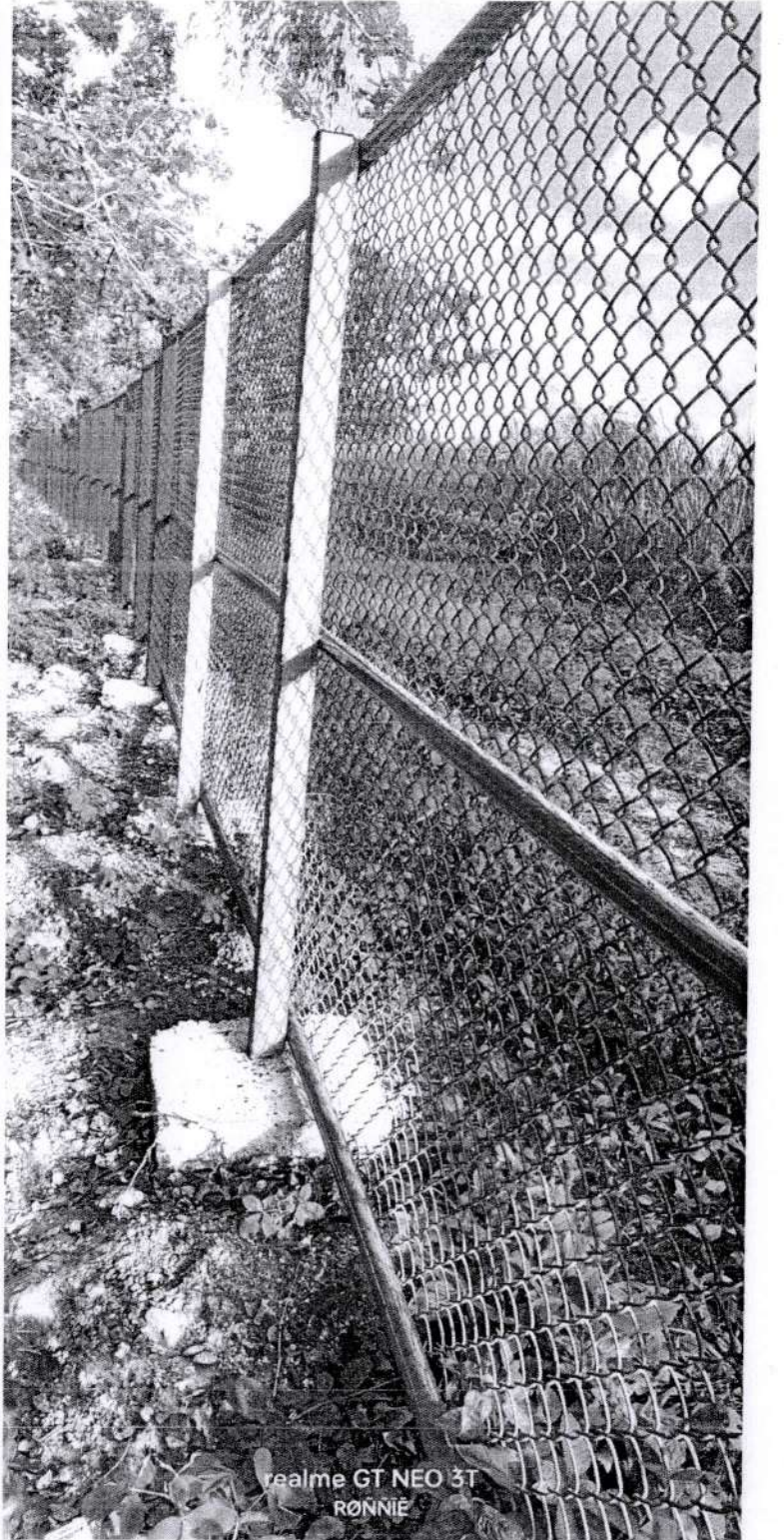
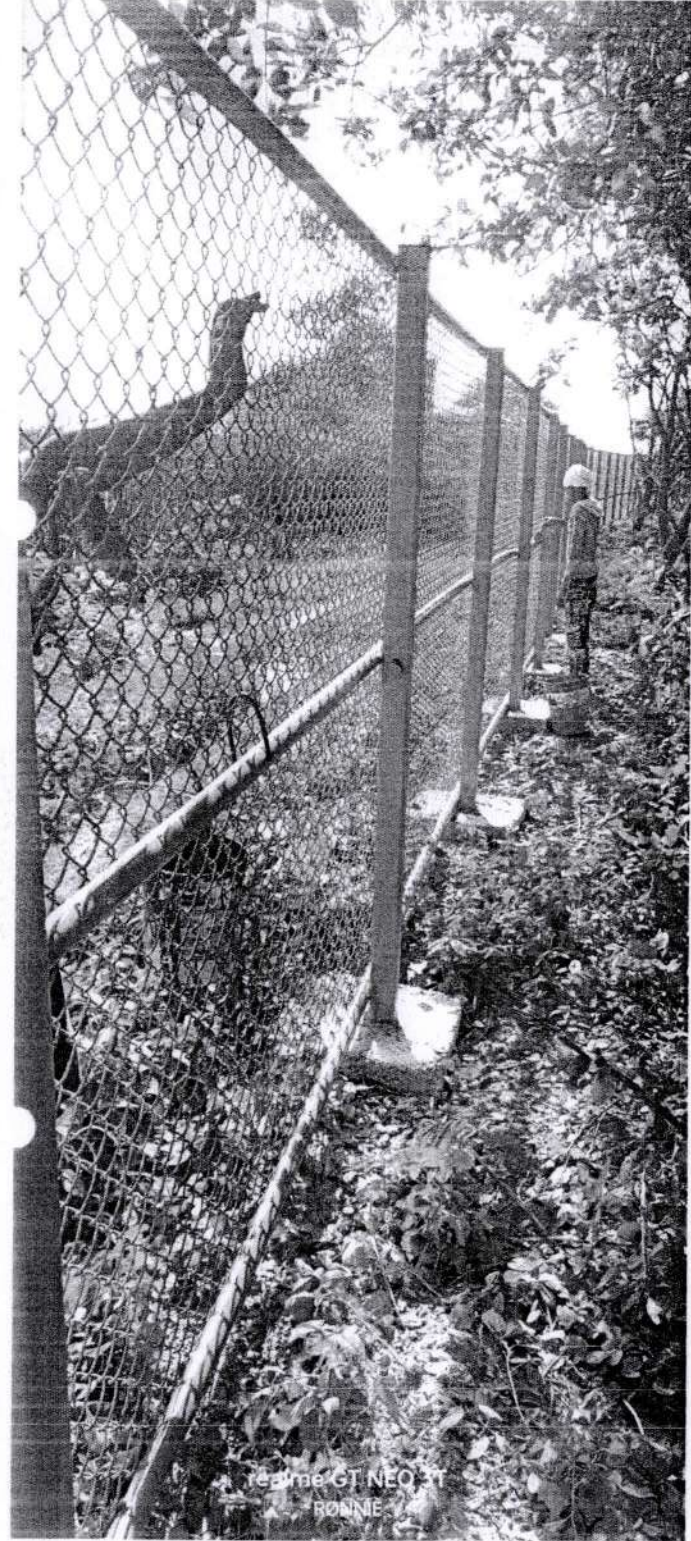
Executive Engineer,
Minor Irrigation Division
Bangalore



ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಗೆ ಜೈನ್
 ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ಕಾಮಗಾರಿ



ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಎಲೆಮಲ್ಲಪ್ಪಲೆಟ್ಟಿ ಕೆರೆಗೆ ಜೈನ್
ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ಕಾಮಗಾರಿ



ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಗೆ ಜೈನ್
ಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ಕಾಮಗಾರಿ

**BEFORE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE,
CHENNAI.**

M.A.No.13 of 2022

IN

O.A. No. 195 of 2021

JAGAN KUMAR

...Applicant/Applicant

-Vs-

Minor Irrigation Department

...Respondent/Respondent

**ACTION TAKEN REPORT
OF KSPCB**

M.R.GOKUL KRISHNAN

Standing Counsel for
Karnataka State Pollution Control
Board (KSPCB)

COUNSEL FOR 5TH RESPONDENT